

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES
RAJYA SABHA
QUESTION NO 07.03.2011
ANSWERED ON
PMEGP IN MAHARASHTRA .

1188

Shri Rajkumar Dhoot

Will the Minister of COAL MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state :-

(a) whether the Prime Minister's Employment Generation Programme (PMEGP) is being implemented in Maharashtra;

(b) if so, the number of proposals received from the potential entrepreneurs under PMEGP in the State since the launch of the programme, year-wise and district-wise;

(c) the number of proposals approved and enterprises set up in the State during the said period; and

(d) the primary reasons for the rejection of other proposals of the State?

ANSWER

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI VIRBHADRA SINGH)

- (a) Yes, Sir. The Government in the Ministry of Micro, Small and Medium Enterprises has been implementing Prime Minister's Employment Generation Programme (PMEGP), a credit-linked subsidy programme since 2008-09 through Khadi and Village Industries Commission(KVIC) throughout the country including Maharashtra for generating self-employment opportunities through establishment of micro enterprises by organizing traditional artisans and unemployed youth, helping in preventing their migration besides increasing their earning capacity. At the State/Union Territories' level, the scheme is implemented through field offices of KVIC, State/Union Territory Khadi and Village Industries Boards (KVIBs) and District Industries Centres (DICs) with involvement of Banks.
- (b) Details of year-wise and district-wise number of proposals received from the potential entrepreneurs in Maharashtra under PMEGP since 2008-09 are given at Annex. I.
- (c) Details of the number of projects sanctioned and where subsidy was disbursed by Banks for being set up under PMEGP in Maharashtra since 2008-09 is given below:
- (d) While District Level Task Force in every district headed by District Magistrate or Collector scrutinizes the applications and recommends them to Banks, it is the financing Banks which ultimately take the credit decision on the basis of viability and other relevant considerations. Some proposals were rejected by banks under PMEGP in Maharashtra as in other states on the grounds that they were not technically feasible and/or economically viable, did not fulfill the other conditions of PMEGP guideline like the definition of village industries, rural areas etc. or the intended beneficiaries were defaulters of loans availed under other schemes.